

measures to deal with trafficking in drugs and economic offences.

(b) Officials of both countries will closely liaise with each other to achieve the aims of the understanding.

Procurement of Rough Diamonds by MMTC

1952. SHRI RAM BAHADUR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Minerals & Metals Trading Corporation (MMTC) has been procuring diamond roughs from primary producing countries;

(b) whether these are distributed to exporters;

(c) if so, the details thereof;

(d) whether the M.M.T.C. has a list of appraisers on its record;

(e) whether the appraisers have been collecting huge amounts from exporters; and

(f) if so, the steps being taken to protect exporters?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (d). MMTC has been procuring diamond roughs from primary sources. Diamonds procured by MMTC, including those from primary sources, are placed on sale in its diamond division in Bombay and sold to licence holders at market prices as is being done by a large number

of other private companies in diamond business. It does not have a list of appraisers on its record. However, it has in its employment senior assessors.

(e) and (f). No, Sir.

Workers Rendered Surplus Due to Installation of Computers in Defence Departments

1953. DR. A.K. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) the number of computers installed in the defence departments during the past two years and the number of workers rendered surplus as a result thereof;

(b) whether several defence items of low technology are given for manufacture to private contractors and firms; and

(c) if so, has it rendered ordnance factory workers surplus?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Information relating to Army, Navy, Air Force, Military Engineering Service, Defence (Finance) Division, Controller General of Defence Accounts Directorate General Quality Assurance is given in the below statement. Information from other organisations under Ministry of Defence is being collected and will be laid on the Table of the House.

(b) A few low technology items have been off-loaded from Ordnance Factories to Civil Sector which include both Public Sector and Private Sector Units.

(c) No, Sir.

STATEMENT

	<i>Computers installed/ procured during the last two years</i>	<i>Manpower rendered surplus</i>
Army	98	Nil
Navy	5	Nil
Air Force	20	Nil
Military Engineering Service	3	Nil
Defence (Finance) Division	5	Nil
Controller General of Defence Accounts	2	Nil
Director General Quality Assurance	30	Nil

**Joint Projects to Promote Tourism
in Orissa**

1954. SHRI LAKSHMAN MALLICK:
Will the Minister of TOURISM be pleased to state:

(a) whether Union Government are aware that Government of Orissa, which had declared tourism as an industry a few years ago has not been able to make much headway in this direction;

(b) if so, the reasons therefor;

(c) the details of the projects agreed to jointly by the Centre and State which are to take off; and

(d) the remedial steps proposed by

Union Government in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b). The Government of Orissa has not declared Tourism as Industry but has declared Hotels as industry and offers several incentives which have resulted in a substantial increase in accommodation facilities in Orissa. The total number of beds which were 6265 at the beginning of Sixth Five Year Plan has gone upto 15378 by the end of 1986.

(c) and (d). The following projects are at various stages of implementation jointly with State Government for promotion of tourism in Orissa:

(Rs. in lakhs)

S. No.	Name of the Scheme	Amount sanctioned	Amount released	Date of sanction
1	2	3	4	5
1.	Forest Lodge at Similipal	36.76	33.10	23.3.84
2.	Toilet Block at Konarak	3.49	2.61	19.3.84
3.	Boats for Chilka Lake	2.00	1.80	19.3.84